of Centre State financial relationship and would be making recommendations on this subject.

BURMAH SHELL CO.

- •813. SHRI T. V. ANANDAN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:
- (a) whether it is a fact that there will be reduced product availability in tie Burmah Shell Co. India and a rigid form of price control which is likely to arise, when the present Oil Price Enquiry Commission reports towards the end of this year;
- (b) whether it is a fact that the Government/IOC have placed restriction on supply of indigenous petroleum products to M/s. Burmah Shell on product exchange basis:
 - (c) if so, the reasons therefor; and
- (d) if the answer to part (b) above be in the negative what circumstances led the Burmah Shell Co. to come to the conclusion referred to in part (a) above?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR~. TRIGUNA

SEN): (a) The product availability with any oil company, including Bur-mah Shell is not a function of Price control, but is related to the amount of crude processed at its refinery. No J eduction has been made in the crude to be refined at Burmah Shell Refinery at Trombay.

- (b) No, Madam.
- (c) Does not arise.
- (d) Burmah Shell Company has not reported to the Government any conclusion in terms of part (a) of this question.

् एण्ड्रूज्यंज, नई दिल्ली के सरकारी क्वार्टरों के मलाटियों के चालान

314. श्री राजनारायण: क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास और नगर विकास मंत्री यह बताने कृपा करेंग कि:

- (क) क्या यह सच है कि जुलाई और अगस्त, 1968 के महीने में एन्ड्रूजगंज, नई दिल्ली की सरकारी कालोनी के ऐसे क्वार्टरों के बारे में चालान जारी किये गये हैं, जिनमें अलाटियों के स्थान पर किरायेदार रह रहे थे;
- (ख) क्या यह भी सच है कि उक्त कालोनी में ग्राज भी ग्रलाटियों की बजाय बहुत से किरायेदार रह रहे हैं;
- (ग) क्या यह भी सच है कि उन क्वार्टरों में से जिनके बारे में चालान जारी किये गये थे, केवल हरिजन ग्रलाटियों की ग्रलाटमेंट ही रह की गई; ग्रीर
- (घ) यदि, नहीं तो किन-किन अलाटियों के नाम चालान जारी किये गये तथा किन-किन अलाटियों की अलाटमेंट रह कर दी गई और ऐसे क्वार्टरों की संख्या कितनी है?

†[CHALLANS AGAINST ALLOTTEES OF GOVERNMENT QUARTERS, ANDREWS GANJ, NEW DELHI

- *314. SHRI RAJNARAIN: Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUS-ING AND URBAN DEVELOP-MENT be pleased to state:
- (a) whether it is a fact that in the months of July and August, 1968, challans were issued in respect of such quarters in the Government Colony of Andrews Ganj. New Delhi, in which instead of the allottees, tenants were residing;
- (b) whether it is also a fact that many tenants are still residing in the said colony instead of the allottees;
- (c) whether it is also a fact that out of the quarters for which chal-